GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA UNSTARRED QUESTION NO.4123 TO BE ANSWERED ON 10.08.2016

Dope Tests

4123. KUNWAR HARIBANSH SINGH: SHRI BIDYUT BARAN MAHATO: SHRI GAJANAN KIRTIKAR: SHRI SANJAY HARIBHAU JADHAV: SHRI R. DHRUVA NARAYANA: SHRI SUDHEER GUPTA: DR. SUNIL BALIRAM GAIKWAD: ADV. CHINTAMAN NAVASHA WANAGA: SHRI B. SENGUTTUVAN: SHRI OM BIRLA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether dope tests have been conducted for Indian players selected for the Rio-Olympics and if so, the details and outcome thereof;

(b) whether the Government has taken a serious view regarding few players having failed the dope test and if so, the action/ inquiry contemplated in this regard;

(c) the year-wise details of the total number of Indian athletes who tested positive for doping by WADA in the last three years and the current year, Sportswise;

(d) whether the Government has issued any directions to Sports Authority of India (SAI) and the sports federations to issue stern warning to the athletes/players to refrain from using banned drugs; and

(e) if so, the details thereof and the action taken thereon?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI VIJAY GOEL)

(a) & (b): Yes, Madam. National Anti Doping Agency (NADA) has collected 210 dope samples of Indian players qualified for Rio-Olympics. The details and action taken of three Indian Players qualified for Rio Olympics, 2016, who have found dope positive is given at Annexure I.

Out of three, the urine sample of one wrestler Mr. Narsingh Yadav (74 Kg, Free Style) was found positive. However, he was not found guilty by the Anti Doping Disciplinary Panel (ADDP) of NADA and the panel exonerated the athlete from charges of violating Anti Doping Rules of NADA, 2015.

(c) During the last three years and the current year w.e.f 2013 to July 2016 a total of 347 cases have been reported for the violation of Anti Doping Rules of NADA, India. The discipline wise list of athletes is appended at Annexure-II.

(d) NADA regularly informs Sports Authority of India(SAI) as well as National Sports Federations(NSFs) about the doping incidence and its further control. NADA requests SAI and NSF to organize anti doping awareness sessions for the athletes, support personnel with an aim to discourage the athletes not to use banned drugs.

(e) NADA has launched the "Program for Education and Awareness on Anti-Doping in Sports" (PEADS) since October 2014 with an objective to deal with the fight against doping across the country. The programme has been conducted at various places across the country during sport events and training sessions conducted by NSFs, Association of all Intra Universities, SAI centres, SAI training centres, School Games Federation and Services Sports Control Boards.

Since the launch in October 2014, 104 such educational program/anti-doping workshops were conducted along with stakeholders in association with sports organizations, state sports

authorities and physical Education Departments/Colleges/Universities etc.

In addition, the anti-doping brochures/information has been translated and printed by NADA in 14 different languages viz. Hindi, English, Punjabi, Tamil, Telugu, Kannada, Malayalam, Bengali, Assamese, Gujarati, Marathi, Oriya, Kashmiri and Manipuri languages to ensure the best communication of anti-doping amongst the athlete groups belonging to various parts of India.

* * *

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 4123 TO BE ANSWERED ON 10.08.2016 REGARDING DOPE TESTS ASKED BY SHRI KUNWAR HARIBANSH SINGH AND MPs:

The details and action taken of three (3) dope-positive Indian Players qualified for Rio Olympic 2016

S.No	Name of athlete	Sports discipline	Lab Report	Current status	Action contemplated by NADA	
1.	Mr. Inderjeet Singh	Athletics- Shotput	Positive	Athlete requested for extension of seven days time for filing reply.	Provisionally Suspended by NADA & referred to ADDP	
2.	Athletic Player *	Athletics	Positive	Athlete requested for analysis of his 'B' sample.	Provisionally Suspended by NADA	
3.	Mr. Narsingh Yadav	74 Kg Free Style Wrestling	Positive	ADDP did not found him guilty and exonerated from charges violating Anti Doping Rules, 2015		

*Analysis of 'B' sample of athlete is pending. Hence, his identity cannot be disclosed at this stage.

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 4123 TO BE ANSWERED ON 10.08.2016 REGARDING DOPE TESTS ASKED BY SHRI KUNWAR HARIBANSH SINGH AND MPs:

Summary of Positive Dope Cases of last three years (2013, 2014, 2015) and current year (upto July, 2016)

S.N.	Disciplines	2013	2014	2015	2016
					(upto July)
1	Athletics	26	29	24	17
2	Basketball	-	3	_	-
3	Bodybuilding	7	-	_	-
4	Boxing	4	2	8	-
5	Cycling	4	1	5	-
6	Football	1	-	1	-
7	Hockey	-		2	-
8	Judo	7	3	2	-
9	Kayaking &	-	1	-	-
	Canoeing				
10	Kabaddi	2	-	5	4
11	Powerlifting	8	23	4	-
12	Para Powerlifting	-	1	-	-
13	Para Blind Judo	-	1	-	-
14	Rowing	-	-	1	-
15	Swimming	2	-	3	-
16	Shooting	-	1	-	-
17	Soft Tennis	-	1	-	-
18	Taekwondo	1	3	-	1
19	Volleyball	1	-	-	1
20	Weightlifting	23	23	56	7
21	Wrestling	10	1	7	5
22	Wushu	-	2	2	-
23	Handball	-	-	-	1
	Total	96	95	120	36
